

SHRI SYED SHAHABUDDIN: I introduce the Bill.

15.39 hrs.

BACKWARD CLASSES
(PROPORTIONAL REPRESENTATION IN SERVICES AND EDUCATIONAL INSTITUTIONS)
BILL*

[English]

SHRI R. ANBARASU (Madras Central): I beg to move for leave to introduce a Bill to provide for reservation for backward classes and most backward classes in services and educational institutions under the State.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for reservation for backward classes and most backward classes in services and educational institutions under the State."

The motion was adopted.

SHRI R. ANBARASU: I introduce the Bill.

15.39 1/2 hrs.

LORD BUDDHA NATIONAL
CREATIVITY UNIVERSITY BILL*

[Translation]

SHRI RAM NIHOR RAI (Robertsganj): I beg to move for leave

to introduce a Bill to establish and incorporate a University at the national level for the promotion of creativity and for matters connected therewith or incidental thereto.

[English]

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to establish and incorporate a University at the national level for the promotion of creativity and for matters connected therewith or incidental thereto."

The motion was adopted.

[Translation]

SHRI RAM NIHOR RAI: I introduce the Bill.

15.40 hrs.

CONSTITUTION (AMENDMENT)
BILL*

(Amendment of Articles 15 and 16)

[English]

SHRI P.G. NARAYANAN (Gobichettipalayam): I beg to introduce a Bill further to amend the Constitution of India.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.